

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

STARRED QUESTION NO:138  
ANSWERED ON:08.03.2002  
FDI in retail sector  
AJAY CHAKRABORTY;SUNIL KHAN

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the issue of allowing foreign direct investment in retail sector has been left to a Group of Ministers (GoM);
- (b) if so, whether the Group of Ministers(GoM) have taken final decision on the issue;
- (c) if so, the details thereof;
- (d) whether FDI is allowed to certain extent at present in retail sector;
- (e) if so, the details thereof; and
- (f) the manner in which Government would save the Indian business houses engaged in retail sector?

**Answer**

The Minister of Commerce and Industry (Shri Murasoli Maran)

- (a) : No, Sir.
- (b) & (c) Do not arise.
- (d)As per the extant policy FDI is not permitted in retail trading.
- (e)& (f) Do not arise.